

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.1167 of 2008

Sujeet Kumar Mukharjee Appellant
Versus
The State of Jharkhand through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. B. M. Tripathi, Sr. Advocate
For the C.B.I. : Mr. Rohit Sinha, Advocate

Order No.08 Dated- 24.06.2020

Heard the parties through video conferencing.
Learned counsel for the C.B.I. prays for time.
Prayer for time is allowed as the last chance.
List this appeal after two weeks.

Animesh/

(Anil Kumar Choudhary, J.)